

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 173 of 2020

In the matter of:

Aditya Sikdar & Anr.

....Appellants

Vs.

Allahabad Bank & Anr.

....Respondents

Present

For Appellants: Ms. Suhita Mukhopadhyay, Mr. Abhijeet Sinha, Mr. Aditya Shukla and Mr. Satadeep Bhattacharya, Advocates.

For Respondents: Mr. OM Narayan and Mr. Mohit Seth, Advocates for R-1.

Mr. Saurabh Basu, for IRP (R-2).

ORDER
(Virtual Mode)

08.09.2020: Heard the Learned Counsel for the Respondent No. 1/Bank in 'Full'. Also, the Reply of the Learned Counsel for the Appellant is Heard in Part'. For continuation of Appellants' side Reply, the matter is adjourned to **17th September, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/md